

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 317
(IB)-35(ND)/17
IA/266/2020 IA/2498/2020

IN THE MATTER OF:

M/s. Helpline Hospitality Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 9 of IBC, 2016

Order delivered on 09.11.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)


SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Sameer Rastogi, Adv. For the Liquidator

ORDER

Renotify this case on 07.12.2020.


(T.S SINGH)
COURT OFFICER